

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 503/2003

DATE OF ORDER: 23.10.2003

Smt. Chanda Devi W/o Late Shri Naval Singh aged about 39 years.
Resident of T/115D, Loco Colony, Jaipur.

.... Applicant.

VERSUS

1. Union of India through General Manager, North-West Railway, G.M. Office, Near Jaipur Railway Station, Jaipur.
2. The Divisional Railway Manager, North West Railway, DRM Office, Jaipur.
3. The Sr. Divisional Mechanical Engineer, North West Railway, DRM Office, Jaipur.
4. The Assistant Engineer, North West Railway, Phulera, District Jaipur.
5. The Railway Track Inspector (R), North West Railway, Phulera Dist., Jaipur.

.... Respondents.

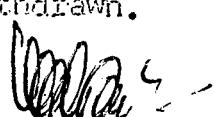
Mr. Mukesh Ved, Counsel for the applicant.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to file duly constituted OA and seeks liberty to withdraw this OA. Permission granted. Liberty is granted to the applicant to file fresh OA. The OA is accordingly dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)